NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 4(ND)/2010 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s Mr. Sh. S. P. Gupta & Ors. Vs. M/s. International Commenter Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
2	NEMA KHUR Mr. Nites L 3		RESPONDENT NO 1	to 6 Dely

ORDER

Pleadings in this case are stated to be complete.

2. Re-notify this case for final arguments on 29.09.2016 at 2.00 p.m.

(Ina Malhotra)

Sd1-

Member Judicial

(R. Varadharajan)

SdL

Member Judicial